

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.Nos. 14/96, 135/96, 154/96,  
686/96, 784/96 & 822/96

Wednesday, this the 3rd day of December, 1997

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

OA No. 14/96:

1. Omanakuttan G,  
S/o Chinnan Gopalan,  
Casual Mazdoor, Edatwa Telephone  
Exchange, Edatwa (residing at  
Puthenparambil Chirayil, Kozhimukku,  
Pandamkery PO, Edatwa, Alleppey). .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Telecom District Manager,  
Alleppey.
2. The Chief General Manager, Telecom,  
Kerala Circle, Trivandrum. .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

OA No. 135/96:

1. P.T. Antony, S/o P.L. Thomas,  
residing at Panangatt Kolamparath  
House, Varadiyam, Avanur PO, Trissur... Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The General Manager, Telecom,  
Trissur.

The Chief General Manager,  
Telecom, Kerala Circle,  
Trivandrum. .. Respondents

By Advocate Mr. MHJ David J, ACGSC



OA No. 154/96:

1. K. Sidharthan, S/o Kunji Raman, Casual Mazdoor, Trikunnapuzha Telephone Exchange (residing at Puthenveetttil, Muthukulam North, Choolatheruvu PO).
2. P. Janardhanan, S/o Padmanabhan, Casual Mazdoor, Thrikunnapuzha Telephone Exchange (residing at Kaduvakkattu, Muthukulam South, Muthukulam PO).

.. Applicants

By Advocate Mr. MR Rajendran Nair

**Versus**

1. The Sub Divisional Officer, Telephones, Kayamkulam.
2. The Chief General Manager, Telecommunications, Kerala Circle, Trivandrum.

.. Respondents

By Advocate Mr. S Radhakrishnan, ACGSC

OA No. 686/96:

1. Mani T.M., S/o Mathai, Casual Mazdoor, Central Telegraph Office, Muvattupuzha, residing at Thenganal, Ooramana PO, Ramamangalam.

.. Applicant

By Advocate Mr. MR Rajendran Nair

**Versus**

1. The Junior Telecom Officer-in-charge, Central Telegraph Office, Muvattupuzha.
2. The Senior Superintendent, Telegraph Office, Ernakulam, Kochi-16 .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

OA No. 784/96:

G. Haridas, S/o K. Gopalan Nair, residing at Chulliyil House, Thulamparmpu North, Mannarassala, Haripad.

.. Applicant

By Advocate Mr. MR Rajendran Nair



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Versus

1. The Sub Divisional Officer, Telegraphs, Kayamkulam.
2. The Chief General Manager, Telecom, Kerala Circle, Trivandrum. .. Respondents

By Advocate Mr. S Radhakrishnan, ACGSC

OA No. 822/96:

1. S. Unnikrishnan, S/o Sreedharan, residing at Kumpumpuzhachirayil, Erezha North, Chettikulangara, Mavelikkara PO. .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Sub Divisional Officer, Telegraphs, Mavelikkara.
2. The Chief General Manager, Telecom, Kerala Circle, Trivandrum. .. Respondents

By Advocate Mr. TR Ramachandran Nair, ACGSC

The applications having been heard on 3-12-1997, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

When these original applications came up for hearing, it is submitted by the learned counsel for applicants that all these applications can be closed now, permitting the applicants to make representation to the respondents concerned for redressal of their grievance, if the findings in S.L.P. Nos. 19036/93 and

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8035/95 give a surviving cause of action to them. The learned counsel for respondents submitted that there is no objection for adopting such a course. Permission is granted.

2. Original applications are disposed of accordingly.

No costs.

Dated the 3rd of December, 1997

Sd/-

S K GHOSAL  
ADMINISTRATIVE MEMBER

Sd/-

A M SIVADAS  
JUDICIAL MEMBER

CERTIFIED TRUE COPY

Date ..... 8.12.97 .....

Deputy Registrar

